NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/603/(IB)/2017

NAME OF THE PETITIONER(S)

: ASSEL RECONSTRUCTION COMPANY (I) LTD

NAME OF THE RESPONDENT(S)

: ANANDRAM DEVELOPERS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Dulpo Meur

Per Confesate Dolotor

for financial Ouditor-

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to make proposal to the Financial Creditor. At request, time is enlarged. Put up on 15.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)